

(c) whether non-furnishing of reply from his Ministry is responsible for the delay in settlement of these cases; and

(d) if so, the details thereof and the corrective steps taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) to (d) Information is being collected and will be placed on the Table of the House.

[*English*]

Criteria for the Appointment of members of the Harijan Welfare Board of Delhi Administration

4689. **SHRI RAVI NARAYAN PANI:** Will the Minister of WELFARE be pleased to state:

(a) the criteria adopted for appointment of the members of the Harijan Welfare Board of Delhi Administration; and

(b) whether the members appointed in 1988-89 were in consonance with these criteria?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) The Harijan Welfare Board is an advisory body constituted by Lt. Governor, Delhi, from amongst the official members of Delhi Administration and Prominent Scheduled Caste Social Workers to keep constant watch on social and economic development of Scheduled Castes in the Union Territory of Delhi.

(b) Yes, Sir.

Clearance to Srisaigan left Bank Canal in Andhra Pradesh

4691. **SHRI M. BAGA REDDY:**
SHRI J. CHOKKA RAO:
SHRIMATI J. JAMUNA:

Will the Minister of WATER RESOURCES be pleased to state the stage of clearance to Srisaigan Left Bank Canal project in Andhra Pradesh?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): The project was returned to the State Government in June, 1987 with a comment, among others, to clearly establish the water availability on long term basis. The State Government have not complied with the observations.

Committee to Monitor the Implementation of 15 point programme

4692. **SHRI A. K. A. ABDUL SAMAD:** Will the Minister of WELFARE be pleased to state:

(a) whether Government have set up a Committee to monitor the implementation of the 15 point programme for the welfare of the minorities;

(b) if so, the composition of the Committee and the dates of its meetings so far;

(c) whether the proforma prescribed for periodical report by the States and the union territories has been revised;

(d) if so, the text of the revised proforma; and

(e) the achievements made under the programme during January-June, 1990?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) and (b) Yes, Sir. There is a Cabinet Committee on 15 Point Programme for Minority Welfare under the chairmanship of Prime Minister with six Union Ministers as Members, which is to meet every month.

(c) and (d) Yes, Sir. The revised proforma is laid on the Table of the House. (Placed in library Sec. No. Lt. 1533/90)

(e) A statement indicating item-wise progress on implementation of 15 Point Programme by State Govts. during January to June '90 as also a statement giving status of the action

taken on the time-bound Action Programme for the Welfare of Minorities is laid on the Table of the House. (Placed in library, Sec No. LT 1533/90).

Joint Efforts by India and Nepal to Harness Rivers Originating From Nepal

4693. SHRI MANDHATA SINGH: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether any projects are being worked out between the Government of India and the Government of Nepal for harnessing and making proper use of the rivers originating from the Nepalese territory;

(b) if so, the details thereof; and

(c) if not, what steps Government propose to take to control the devastation caused by these rivers in the plains of northern India during the rainy season?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):
(a) Yes, Sir.

(b) Out of the identified projects on the rivers Sarda, Karnali, Rapti, Kamla, Bagmati, Kosi and Kankai discussed with Nepal, a project report for Karnali has been received from Nepal for consideration. A project report on Kosi High Dam prepared by India has already been sent to Nepal.

(c) In addition to the storages that may come up in Nepal, extensive flood control measures, including embankments and drainage channels, have been identified in the Master Plans of the Northern tributaries of Ganga by the Ganga Flood Control Commission and the Master Plans sent to the States for formulation of detailed technical proposals and the project reports for the identified measures.

Proposals for the extension of the flood forecasting network, including the basin's areas in Nepal, have also been worked out and the matter taken up with Nepal.

Unemployed on Live Register of Employment Exchanges in Punjab

4694. SHRI KIRPAL SINGH: Will the Minister of LABOUR be pleased to state:

(a) the number of Graduates in Arts, Commerce, Science, Engineering, Medical and Postgraduates, TGTs, PGTs and Ph.Ds who are on the live register of Employment Exchanges in Punjab as on 30th June, 1990; and

(b) the time since when they have been on the live register?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) Latest available information relating to number of graduate and postgraduate job-seekers on the live register of Employment Exchanges in Punjab as at the end of December, 1988 is furnished below:

	<i>Number of job-seekers (In thousands)</i>
<i>Graduates (including Postgraduates) in :</i>	
Arts	41.1
Commerce	2.4
Science	4.5
Engineering	0.4
Medicine	0.2
Postgraduate Total (including Ph.Ds.)	10.2
Graduates in Education	18.9
Postgraduates in Education	0.3
(b) not available.	